

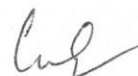
No.15011/67/2016-Jus (AU)  
Government of India  
Department of Justice

Jaisalmer House, 26 Man Singh Road  
New Delhi.

Dated: 31 /05/2018

Office Order

Consequent upon lateral shift orders issued vide Department of Personnel and Training Order No 33/6/2018-EO(SM-I) dated 10<sup>th</sup> May, 2018 services of Shri S.C.Barmma IPoS (1987), presently posted as Joint Secretary, Department of Justice under Central Staffing Scheme is relieved from the Department of Justice w.e.f 31/05/2018 (AN) and his services are placed at the disposal of Ministry of Culture .



( Prem Lata Kaushik )  
Under Secretary (Admn.-I)  
Tel. No.23072549

Copy to:

1. Department of Personnel and Training (Attention: Shri Rajinder Kumar, Deputy Secretary)
2. Shri S.C.Barmma, Joint Secretary, Department of Justice, Jaisalmer House, New Delhi.
3. Under Secretary, (Admn.I) Ministry of Home Affairs with a copy DoPT order.
4. Cash Section , Department of Justice, Jaisalmer House for issuing LPC of the officer.
5. Pay and Accounts Officer, Department of legal Affairs, Janpath Bhawan, Janpath.
6. Secretary, Ministry of Culture Shastri Bhawan, New Delhi.
7. P.S to Minister (Law and Justice)
8. P.S to MOS (Law & Justice)
9. PSO to Secretary (Justice), Jaisalmer House, New Delhi- 110011
10. PS to Joint Secretary (Admn) Department of Justice/ PS to Dy. Secretary (Admn.), Department of Justice.
11. NIC, Jaisalmer House for uploading on the Departmental website.